

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013(Pt)/7203/A

From :- Smti. K. Newar,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Abhijit Bhattacharyya,
Presiding Officer/Member,
Motor Accident Claim Tribunal,
Nalbari.

Dated Guwahati, the 15th December, 2018.

Sub:- **Casual leave along with station leave permission.**

Ref:- Your letter No.MACT/N/2489, dtd. 10.12.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 24.12.2018 and 26.12.2018, along with Station Leave permission from the evening of 21.12.2018 till the morning of 27.12.2018, has been ~~granted/rejected~~.

The District and Sessions Judge, Nalbari, will remain in charge of the Court and Office of M.A.C.T., Nalbari, during your absence on leave.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-15/2013(Pt)/7204/A, dated 15.12.18 Rolan

Copy to:

1. The District and Sessions Judge, Nalbari, for information and necessary action.

Sd/-
JT. REGISTRAR (VIGILANCE)